CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK, ORDER SHEET

COURT NO.: 105/12/2019C.P./260/57/2014

O.A./260/347/2014J GOCHHAYAT

-V/S-

S BALAKRISHNANITEM NO:23FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. L. Jena

Notes of The		
Notes of The Registry	Order of The Tribunal	
	None for the applicant. Mr. L. Jena, Ld. Counsel for the respondents is present and heard. He submitted that as mentioned in additional show cause filed by him on 16.01.2015 that the order has been passed by the respondents vide order dated 04.01.2018 (Annexure-R/12) by which the case of the applicant was considered by the CAC number of time along with other candidates and on the basis of merit points the case of the applicant could not be recommended for compassionate appointment.	
	In view of the submission and the additional show cause filed by the respondents, the order dated 15.05.2014 passed in O.A. No.347/14 has been complied with. Therefore, there remains nothing further to be adjudicated in the C.P. Hence, the C.P. is dropped and notices discharged. Copy of this order be supplied to Ld. Counsels for both the sides.	

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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